GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 120 TO BE ANSWERED ON 18TH JULY, 2016

ESTABLISHMENT OF TRADE CENTRE IN HYDERABAD

120. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Ministry has received any request from the State of Telangana for establishment of Trade Centre in Hyderabad and if so, the details thereof;
- (b) whether any steps have been taken by the Government for establishment of the said Trade Centre;
- (c) if so, the details thereof along with the quantum of funds requested for this Trade Centre; and
- (d) the quantum of funds released/being released for this purpose?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a), (b), (c) & (d): The State Government of Telangana had requested the Department of Commerce to approve their proposal to take up an EXIM Trade Facilitation Centre at Hyderabad, amongst other projects, under the State Component of the ASIDE scheme. The Department of Commerce had conveyed their approval in March 2015. However the ASIDE scheme was subsequently delinked from support of the Centre from the year 2015-16 onwards, due to enhanced devolution of funds to the states, based on the recommendations of 14th Finance Commission. The State Governments have thereafter been requested to fund such projects in the pipeline from their increased devolution of funds.

Also, a reference was received from Government of Telangana in February 2016 for setting up of Hyderabad Trade Centre (HTC) in collaboration with India Trade

Promotion Organisation (ITPO), on the lines of Chennai Trade Centre (CTC) of Tamil Nadu Trade Promotion Organisation (TNTPO) and Bengaluru Trade Centre (BTC) of Karnataka Trade Promotion Organisation (KTPO). ITPO has however decided not to make any financial investments in future joint collaborations after TNTPO and KTPO and its contribution would be confined only to the extent of technical consultancy. No formal proposal has however been received from the State of Telangana in the matter.
